

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/16/KOB/2023
SECTION	SEC 241,242 & 213.
NAME OF PARTIES	K MOHAMMED KANIYATTA & ANOTHER V/S MALABAR CONSTRUCTION MATERIALS PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH,ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SHERIFF ASSOCIATES LLP., LAL K JOSEPH.

**25 JUNE 2024**

## O R D E R

**IA(C/ACT)/8/KOB/2024 in CP(C/ACT)/16/KOB/2023**

List this matter for further consideration on **30.07.2024**.

**CP(C/ACT)/16/KOB/2023**

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioners. Learned Counsel, Mr. Lal K Joseph appears virtually on behalf of the Respondents.

In view of the orders passed today in IA(C/ACT)/108/KOB/2024, objections filed by the Respondents on the 1<sup>st</sup> report of the Administrator is taken on record

Learned NCLT appointed Administrator, Mr. M R Bhatt is present in person and seeks liberty to file rejoinder to the objections filed by the Respondents. Liberty granted, let the same be done within a period of 2 weeks. Copy of the same may also be served on the other side.

Matter renotified to **30.07.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**